

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

DFR NO. 247 of 2017

Dated: 29th March, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

PRAYAS (Energy Group)	Appellant(s)
Vs.		
Adani Power Ltd. & Ors.	Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Nishtha Kumar for R.1

ORDER

As agreed by learned counsel for the parties, list the matter on
17.05.2017.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson